

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.02.2026

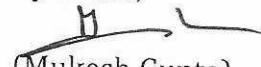
ORDER NO. 12 of 2026

Hon'ble President is pleased to partially modify roster order no. 213 of 2025 on **13.02.2026** for **CESTAT, Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 13.02.2026	Ms. Binu Tamta, Hon'ble Memer (Judicial) and	Excise Appeal No. 60044 of 2023
At 10:30 a.m.	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	M/s. Nectar Lifesciences Ltd.

Note:-

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar